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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/122/CAA/2017
NAME OF THE TRANSFEROR : UNIVERSAL PRINT SYSTEM LTD
NAME OF THE TRANSFERRE
LTD : MANIPAL UTILITY PACKAGING SOLUTIONS PVT
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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D C. PRABHAKAR

Company Secretary in India
for Transferor Company

CP
Prabhu

ORDER

PCS representing the petitioner present. The matter is posted for hearing. Put up
on 08.08.2017 at 10.30 A.M.

Sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)

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